

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 168 of 2020

IN THE MATTER OF:

Mr. Pradhyumankumar Dwarkadas Patel **...Appellant**

Vs

Mr. Bhupendra Dwarkadas Patel & Ors. **....Respondents**

Present:

For Appellant: Ms. Natasha Dhruman Shah and Mr. Jasdeep Dhillon Advocates

For Respondents: None.

ORDER
(Through Virtual Mode)

13.10.2020 At request of Learned Counsel for the Appellant, the matter is adjourned to **15th October, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn